

Non-availability of Medicines prescribed by the C.G.H.S. Specialists

1556. DR. V. P. DUTT :
SHRIMATI SAROJ
KHAPARDE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the medicines prescribed by the specialists in Dr. Ram Manohar Lohia and Safdarjang Hospitals to the C.G.H.S. beneficiaries are not generally available in the C.G.H.S. dispensaries and the doctors in the dispensaries prescribe other medicines as substitute for the medicines prescribed by the specialists ; and

(b) if so, what steps Government propose to take to ensure adequate supply of those medicines in the C.G.H.S. dispensaries which are generally prescribed by the specialists ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) and (b) Specialists in Dr. Ram Manohar Lohia and Safdarjang Hospitals ordinarily prescribe medicines to the C.G.H.S. beneficiaries out of the list of medicines included in the C.G.H.S. formulary. These medicines are generally available in the dispensary stores and the need for giving alternative medicines as substitute does not, therefore, normally arise. If the prescribed medicines are not readily available in the dispensary store/C.G.H.S. Medical Store Depot and Super Bazar, which is the authorised agency for supply of medicines, local purchase is being allowed and the cost of the medicines is reimbursed to the beneficiaries. The Medical Stores Depot supply medicines to the dispensaries as per

their quarterly indents. Besides the regular quarterly indents, the Medical Officers-in-charge send supplementary indents whenever necessary and the requisite medicines are supplied within a few days. 'By Hand' indents are being placed by each dispensary twice a week for items required urgently and these are supplied on the day following their receipt in the Central Government Health Scheme Stores.

24 Hour Service in a CGHS Homoeopathic Dispensary

1557. DR. V. P. DUTT :

SHRIMATI SAROJ
KHAPARDE :

Will the Minister of HEALTH and FAMILY WELFARE be pleased to state :

(a) whether the question of providing 24 hour service in one of the CGHS Homoeopathic dispensaries in Delhi has been under Government's active consideration ;

(b) if so, whether any decision has since been taken in this regard ;

(c) if the answer to part (b) above be in the affirmative, what are the details thereof ; and

(d) if the answer to part (b) above be in the negative, what are the reasons for delay in taking a decision in this regard and by when a decision is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) to (c) As per instructions already issued, the C.G.H.S. Homoeopathic Dispensary, Gole Market, New Delhi will, in addition to the normal working hours 7.00 A. M. to 10.30 A. M. and 5.00 P. M. to 7.30 P. M.), remain open from 10.30 A. M. to 5.00 P. M.

to attend to emergent cases. The question of extending the emergency services in the night will be considered after assessing the demand for such service.

(d) Does not arise.

Supply of wheat to Pakistan by India through the Assistance of the World Bank

1558. SHRI INDRADEEP SINHA :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the World Bank has approached the Government of India to supply one million tonnes of wheat to Pakistan to meet the shortage of wheat in that country;

(b) whether the Government of Pakistan has also made any request to Government of India in this regard; and

(c) if so, what are the details in this regard and what action Government of India have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) The World Bank has not made any request to the Government of India to supply one million tonnes of wheat to Pakistan to meet the shortage of wheat in that country.

(b) There has been no request from Pakistan in this connection. However, in March, 1978, the Pakistani Embassy made an exploratory enquiry about the possibility of importing wheat from India. This has not been followed up subsequently.

(c) Does not arise.

All India Council of Sports

1559. SHRI S.W. DHABE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what decisions were taken by the All India Council of Sports at its meeting held recently; and

(b) what are the Council's proposals in regard to the facilities to be extended to the recipients of the Arjuna Award?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN):

(a) and (b) A statement giving the information is attached.

Statement

(a) and (b) Important decisions taken by the All India Council of Sports include the following:

(i) Appointment of a Sub-Committee to report to the Council the lines on which the latter may advise Government to formulate a new sport policy;

(ii) Authorising the President of the Council to hold discussions on the hockey affairs with all concerned and to draw up a plan of action;

(iii) Recommendation to Government that the Board of Control for Cricket in India and the Indian Hockey Federation should fall in line with other National Sports Federations in adopting Government guidelines with regard to one-State-one-Unit and that all national Sports Federations should ensure implementation of Government guidelines by the State level units by the end of December, 1978.